

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A. No. 381 of 2014
In
Appeal No. 235 of 2014

Dated : 17th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

BSES Rajdhani Power Ltd. ...Appellant(s)
Versus
Delhi Electricity Regulatory Commission ...Respondent(s)

**Counsel for the Appellant(s) : Mr.Buddy A.Ranganadhan
Mr. Avijeet Mitra
Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Mr.Pradeep Mishra
Mr. Shashank Pandit**

ORDER

Mr. Pradeep Mishra, learned counsel appearing for DERC seeks one week's time for filing the Reply in IA No.381 of 2014. Accordingly, he is directed to file the Reply on or before 27.10.2014 after serving copy on the other side.

Post the matter for hearing in IA No.381 of 2014 on
28.10.2014.

(Rakesh Nath)
Technical Member
pr/js

(Justice M. Karpaga Vinayagam)
Chairperson

